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C. A. T. Bench, JAIPUR

Date of Order	Orders
8.7.97	Mr. S. R. Chaurasia, Briefholder for Mr. P. D. Khanna, Counsel for the applicant Mr. K. S. Sharma, Counsel for the respondents The Briefholder states that there is a bereavement in the family of Mr. P. D. Khanna, and he, therefore, will not be able to appear today. May be listed for direction on 16-9-97 (RATAN PRAKASH) Judicial Member (O. P. SHARMA) Administrative Member
16.9.97	Mr. S. R. Chaurasia, Briefholder for Mr. P. D. Khanna, Counsel for the applicant Mr. K. S. Sharma, Counsel for the respondents D. B. not formed today. 23-10-97 for direction. Be listed before D. B. on..... Dy. Registrar C.A.T. Jaipur Bench
21-10-97	Mr. S. R. Chaurasia, Briefholder for Mr. P. D. Khanna, Counsel for the applicant Mr. Paramanand, C.A., departmental rep. for the respondents The Briefholder states that the applicant has since expired. He does not want to press this OA on merits. The application is dismissed as not pressed. No order Central Administrative Tribunal to Costs. Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. (Ratan Prakash) Judicial Member (O. P. SHARMA) Administrative Member

Rejoinder not filed

Rejoinder not filed

Copy of order issued to parties
Vice
CH - 2780/97
273/97
6-11-97

Dealing & Record Section Officer
Liaison Officer (Judicial)